

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 248 of 2013**

**Dated : 25<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IL & FS Renewable Energy Ltd. & Ors. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. V. Mukherjee**

**ORDER**

Admit. Issue notice to the Respondents returnable on 15.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **15.11.2013.**

**(Rakesh Nath)  
Technical Member  
ts/ss**

**(Justice M. Karpaga Vinayagam)  
Chairperson**